GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:3768 ANSWERED ON:17.12.2012 WAGE REVISION IN DEFENCE PSU Mishra Shri Mahabal

Will the Minister of DEFENCE be pleased to state:

- (a) whether the issue of wage revision has been pending for long in the public sector defence undertakings including the Bharat Electronics Limited (BEL);
- (b) if so, the details thereof;
- (c) whether the Government has received representation from trade unions in this regard; and
- (d) if so, the details thereof and the measures taken / being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE (SHRI JITENDRA SINGH) MINISTRY OF DEFENCE

(a) to (d): No proposal for wage revision is pending in Bharat Electronics Ltd. (BEL), Mazagon Dock Ltd. (MDL), Mishra Dhatu Nigam Ltd. (MIDHANI), Bharat Dyanamics Ltd. (BDL), BEML Ltd. (BEML), Goa Shipyard Ltd. (GSL) and Hindustan Shipyard Ltd. (HSL). The position regarding other Defence Public Sector Undertakings is as under:- Hindustan Aeronautics Ltd. (HAL), and Garden Reach Shipbuilders & Engineers Ltd. (GRSE): The wage revision of workmen was due with effect from 01.01.2012. The recognized unions have submitted their charter of demands for the wage revision. The negotiations will be concluded and settlement reached on receipt of guidelines from Department of Public Enterprises (DPE).